

**GOVERNMENT OF INDIA  
COMMUNICATIONS AND INFORMATION TECHNOLOGY  
LOK SABHA**

UNSTARRED QUESTION NO:5596  
ANSWERED ON:07.09.2011  
FAKE BPO COMPANIES  
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**Will the Minister of COMMUNICATIONS AND INFORMATION TECHNOLOGY be pleased to state:**

- (a) whether the Government has received any complaints against fake Business Process Outsourcing (BPO) job providers in the country;
- (b) if so, the details thereof, State-wise; and
- (c) the action taken by the Government in this regard?

**Answer**

MINISTER OF THE STATE IN THE MINISTRY OF COMMUNICATIONS AND INFORMATION TECHNOLOGY (SHRI SACHIN PILOT)

(a) to (c): No, Sir. As per Ministry of Home Affairs, Government of India, 'Police' and 'Public Order' are State subjects under the Seventh Schedule to the Constitution of India and therefore, the State Governments are primarily responsible for the prevention, detection, registration and investigation of the crime and also for prosecution of the accused/criminals involved, under the extant and applicable laws, through their law Enforcement agencies.